

Central Administrative Tribunal
Principal Bench: New Delhi

R.A. No.123/2002 In
O.A. No. 1181/2001

This the 1st day of ~~July~~, 2002

Hon'ble Shri Justice Ashok Agarwal, Chairman
Hon'ble Shri V.K. Majotra, Member (A)

Shri Lekh Ram S/o Krishan Lal
UDC of Garrison Engineer (Hospital)
Delhi and R/o 172, Vasant Nagar,
Vasant Vihar, New Delhi

-Applicant

Versus

1. Union of India through
Secretary, Ministry of Defence
Govt. of India, South Block
New Delhi.

2. Chief Engineer,
Headquarter Western Command
Chandi Mandir.

3. Garrison Engineer (Hospital)
Rao Tula Ram Marg,
Delhi Cantt-110010

-Respondents

ORDER (By Circulation)

Hon'ble Shri V.K. Majotra, Member (A)

This petition has been made to review an order dated 4.4.2002 in OA No.1181/2001. The petitioner has made an attempt to re-argue the case which is beyond the ambit and scope of review. This petition is, therefore, dismissed in circulation.

V.K. Majotra
(V.K. Majotra)
Member (A)

Ashok Agarwal
(Ashok Agarwal)
Chairman